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Title: Introduction of the Martyrs (Payment Of Adequate Compensation) Bill, 2015. (motion adopted)

SHRI DEEPENDER SINGH HOODA (ROHTAK): Mr. Deputy-Speaker, Sir, I beg to move for leave to introduce a Bill to provide for payment of adequate compensation by the Central Government to the dependents of deceased personnel of the Indian Armed Forces, Paramilitary Forces, Central Armed Police Forces and the State Armed Police Forces, who sacrifice their lives in the line of duty.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for payment of adequate compensation by the Central Government to the dependents of deceased personnel of the Indian Armed Forces, Paramilitary Forces, Central Armed Police Forces and the State Armed Police Forces, who sacrifice their lives in the line of duty."

The motion was adopted.

SHRI DEEPENDER SINGH HOODA : I introduce the Bill.

15.45 ½ hrs

(xviii)BOSE REGIMENT BILL, 2015*